3640. DR. G. RANJITH REDDY:
SHRI VENKATESH NETHA BORLAKUNTA:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is true that the Government proposes to establish 619 CNG stations in Telangana and 270 CNG stations in Telangana and Karnataka under Minimum Work Programme (MWP);

(b) if so, the reasons for establishing only 150 CNG stations out of targeted 889 stations; and

(c) the reasons for the delay along with the expected date/time by which the target is likely to be achieved?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री
(श्री रामेश्वर तेली)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)

(a) to (c) Establishment of Compressed Natural Gas (CNG) station is part of the development of City Gas Distribution (CGD) Network and the same is carried out by the entities authorised by Petroleum and Natural Gas Regulatory Board (PNGRB). The authorised entities develop the CNG infrastructure in their respective GAs as per their Minimum Work Plan (MWP) and techno-commercial feasibility. PNGRB has authorised 9 GAs (including 1 GA spread over Telangana and Karnataka) for development of CGD infrastructure in the state of Telangana. As per MWP, authorised entities have committed to establish 889 CNG stations (including 270 CNG stations in Telangana and Karnataka) over the next 8-10 years. As on 31.05.2023, the entities were given a target of 78 CNG stations, however 157 CNG stations have been established in the state of Telangana.

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